

**From,**

**Mohd. Faiz Alam Khan, HJS,  
I/c Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

**No. 381 /JR(S)/2014 Dated: Allahabad: October 13, 2014**

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**Subject: Regarding nomination for Refresher Training Programme for  
Civil Judges under 13<sup>th</sup> Finance Commission Scheme.**

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**Sir,**

With reference to your letter no. JTRI/RTFC-R-3/2008 dated 27/29.09.2014, on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A', 'B', 'C', 'D' & 'E' for Refresher Training Programme for Civil Judges scheduled from 27.10.2014 to 01.11.2014, 10.11.2014 to 15.11.2014 and 17.11.2014 to 22.11.2014 (excluding the name of Sri Budh Ram Bansal at Sl. No. 28 in the List-'A') at JTRI, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

**I/c Joint Registrar (Judicial) (Services)**

**No. 381 (i)/JR(S)/2014 dated: October 13, 2014**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Smt. Shivani Jaiswal, Deputy Director, Institute of Judicial Training Research, U.P, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. Sri Rajesh Pati Tripathi, Deputy Secretary, U.P State Legal Services Authority, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**I/c Joint Registrar(Judicial) (Services)**

**List- A****Refresher Training Programme for Civil Judges**(Round-3 Under 13<sup>th</sup> Finance Commission Scheme)**Duration: 27.10.2014 to 01.11.2014**

<b>Sl. No.</b>	<b>Batch</b>	<b>I.D.</b>	<b>Name of Officer</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	1986	5413	Rajendra Ram	Judge Small Causes Court	Aligarh
2.	1990	5784	Mahendra Pratap Singh Yadav	Chief Judicial Magistrate	Mahoba
3.	1997	5908	Raj Mani	Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
4.	1997	5911	Surendra Kumar Paswan	Addl. Chief Judicial Magistrate	Sonbhadra
5.	1999	5925	Mahesh Kumar Kushwaha	Judge Small Causes Court	Bareilly
6.	1999	6009	Sunil Kumar Verma	Judge Small Causes Court	Faizabad
7.	1999	5926	Prafulla Kamal	Judge Small Causes Court	Kanpur Nagar
8.	1999	5927	Ashok Kumar Singh Yadav	Chief Judicial Magistrate	Jaunpur
9.	1999	5971	Arvind Kumar Singh -II	Chief Judicial Magistrate	Jyotibaphule Nagar
10.	1999	5972	Pankaj Misra	<i>Chief Judicial Magistrate</i>	Bareilly
11.	1999	6018	Satya Deo Gupta	<i>Chief Metropolitan Magistrate</i>	Kanpur Nagar
12.	1999	5973	Smt. Rachna Arora	Judge Small Causes Court	Agra
13.	1999	5928	Ratnesh Mani Tripathi	Chief Judicial Magistrate	Ballia
14.	1999	5929	Shailendra Pandey	Chief Judicial Magistrate	Shahjahanpur
15.	1999	5974	Arvind Rai	Judge Small Causes Court	Varanasi
16.	1999	6010	Smt. Adesh Nain	Judge Small Causes Court	Meerut
17.	1999	5975	Ashok Kumar-IX	Chief Judicial Magistrate	Basti
18.	1999	5930	Khaliquzzama	Chief Judicial Magistrate	Agra
19.	1999	5976	Nitya Nand Shrinet	Civil Judge (Senior Div.)	Bareilly
20.	1999	5931	Ram Prakash Pandey	Chief Judicial Magistrate	Rampur
21.	1999	5933	Akhilesh Kumar Pathak	Judge Small Causes Court	Gorakhpur
22.	1999	5977	Vinod Kumar Barnwal	Judge Small Causes Court	Jhansi
23.	1999	5935	Smt. Meena Srivastava	Civil Judge (Senior Div.)	Kanpur Nagar
24.	1999	5978	Suneet Chand (Sonu)	Chief Judicial Magistrate	Gautambuddha Nagar
25.	1999	5979	Udai Bhan Singh	Chief Judicial Magistrate	Varanasi
26.	1989	5677	Piyush Verma	Addl. Civil Judge (Junior Div.)	Jalaun at Orai
27.	1988	5618	Om Prakash-VI	Addl. Civil Judge (Junior Div.)	Azamgarh
28.	1990	5802	Budh Ram Bansal	<b>Suspended</b>	
29.	2000	1874	Bhartendu Prakash Gupta	Civil Judge (Junior Div.)	Chandauli
30.	2003	6366	Indra Prakash	Civil Judge (Senior Div.)	Mau
31.	2003	6373	Smt. Asha Rani Singh	Addl. Civil Judge(Sr.Div.)/ACJM.	Varanasi
32.	2003	6381	Smt. Neetu Yadav	Addl. Civil Judge(Sr.Div.)/ACJM.	Meerut
33.	2003	6384	Siyaram Chaurasia	Addl. Civil Judge(Sr.Div.)/ACJM.	Budaun

34.	2003	6413	Vinay Arya	Addl. Chief Judicial Magistrate	Gonda
35.	2003	6431	Janardan Prasad Yadav	Addl. Chief Judicial Magistrate	Mainpuri
36.	2003	6438	Susri Ankita Shukla	Addl. Civil Judge(Sr.Div.)/ACJM.	Agra
37.	2003	6471	Km. Kalpana-II	Judicial Magistrate	Etah
38.	2003	1522	Pawan Kumar Rai	Civil Judge (Junior Div.)	Chunar-Mirzapur
39.	2003	1523	Avanish Kumar	Civil Judge (Junior Div.)	Kunda-Pratapgarh
40.	2003	1526	Kumar Gaurav	Judicial Magistrate	Bareilly
41.	2003	1529	Dinesh Chandra Shukla	Civil Judge (Junior Div.)	Sardhana-Meerut
42.	2003	1532	Dhannjay Kumar Misra	Civil Judge (Junior Div.)	Kairana- Muzaffarnagar
43.	2003	1533	Ateek Uddin	Civil Judge (Junior Div.)	Pilibhit
44.	2003	1534	Gyan Prakash Shukla	Civil Judge (Junior Div.)	Atarra-Banda
45.	2003	1535	Anil Kumar Singh-II	Civil Judge (Junior Div.)	Jyotibaphule Nagar
46.	2003	1536	Ajay Kumar Singh	Judicial Magistrate	Baghpat
47.	2003	1537	Satish Kumar Tripathi	Civil Judge (Junior Div.)	Biswan-Sitapur
48.	2003	1538	Sushri Nivedita Asthana	Civil Judge (Junior Div.)	Barabanki

**Refresher Training Programme for Civil Judges**(Round-3 Under 13<sup>th</sup> Finance Commission Scheme)**Duration: 10.11.2014 to 15.11.2014**

<b>Sl. No.</b>	<b>Batch</b>	<b>I.D.</b>	<b>Name of Officer</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	1999	5934	Smt. Tripta Chaudhary	Chief Judicial Magistrate	Mathura
2.	1999	5936	Ashok Kumar Singh-VI	Chief Judicial Magistrate	Gorakhpur
3.	1999	6023	Chandra Prakash Tewari	Judge Small Causes Court	Sitapur
4.	1999	6017	Smt. Munawar Jahan	Judge Small Causes Court	Bijnor
5.	1999	6024	Ahsanullah Khan	Chief Judicial Magistrate	Siddharth Nagar
6.	1999	6025	Sanjiv Kumar Singh	Chief Judicial Magistrate	Meerut
7.	1999	5980	Smt. Priti Srivastava-I	Judge Small Causes Court	Allahabad
8.	1999	5981	Ahasan Husain	Chief Judicial Magistrate	Aligarh
9.	1999	6026	Harendra Bahadur Singh	Special C.J.M.	Kanpur Nagar
10.	1999	6028	Gyan Prakash Singh	Chief Judicial Magistrate	Faizabad
11.	1999	6029	Rajesh Bhardwaj	Chief Judicial Magistrate	Mirzapur
12.	1999	6031	Akhilesh Kumar Pandey	Chief Judicial Magistrate	Bhadohi at Gyanpur
13.	1999	5937	Ashok Kumar Yadawa-II	Chief Judicial Magistrate	Azamgarh
14.	1999	5983	Jaitendra Kumar	Chief Judicial Magistrate	Mainpur
15.	1999	5938	Anand Kumar	Judge Small Causes Court	Lucknow
16.	1999	6011	Ali Raja	Chief Judicial Magistrate	Mau
17.	1999	5940	Rajesh Chaudhary	Chief Judicial Magistrate	Jhansi
18.	1999	5941	Angad Prasad-II	Civil Judge (Senior Div.)	Rampur
19.	1999	5942	Gulab Singh-II	Chief Judicial Magistrate	Ramabai Nagar
20.	1999	5984	Mohd. Rizwan Ahmad	Chief Judicial Magistrate	Allahabad
21.	1999	5943	Iftekhhar Ahmad	Judge Small Causes Court	Ghaziabad
22.	1999	5944	Sanjai Kumar Verma	Judge Small Causes Court	Moradabad
23.	1999	5985	Ram Chandra Yadav-I	Civil Judge (Senior Div.)	Gautambuddha Nagar
24.	1999	5945	Abdul Quaiyum	Chief Judicial Magistrate	Pilibhit
25.	1999	5987	Subhash Chandra-VII	Chief Judicial Magistrate	Lalitpur
26.	1999	6016	Nasir Ahmad-III	Chief Judicial Magistrate	Balrampur
27.	1999	5949	Sunil Kumar Yadav	Chief Judicial Magistrate	Lucknow
28.	1999	5950	Narendra Kumar-III	Chief Judicial Magistrate	Muzaffar Nagar
29.	1999	5988	Ashok Kumar-X	Civil Judge (Senior Div.)	Lucknow
30.	1999	5990	Gopal Upadhyaya	Civil Judge (Senior Div.)	Allahabad
31.	1999	5952	Radhe Shyam Yadav-II	Chief Judicial Magistrate	Farrukhabad

32.	1999	5991	Hira Lal-III	Addl. Chief Judicial Magistrate	Bareilly
33.	1999	5992	Narendra Kumar Singh	Civil Judge (Senior Div.)	Aligarh
34.	1999	5953	Ramesh Kumar Yadav	Civil Judge (Senior Div.)	Mohanlalganj at Lucknow
35.	1999	5995	Rakesh Verma	Civil Judge (Senior Div.)	Mahoba
36.	1999	6015	Smt. Kalpana	Chief Judicial Magistrate	Moradabad
37.	1999	5996	Ramendra Kumar	Civil Judge (Senior Div.)	Meerut
38.	1999	6032	Vijay Chand Yadav	Chief Judicial Magistrate	Sonbhadra
39.	1999	6033	Chandra Shekhar-II	Chief Judicial Magistrate	Gonda
40.	1999	6034	Ishtiaq Ali	Chief Judicial Magistrate	Pratapgarh
41.	1999	5939	Smt. Mamta Gupta	Civil Judge (Senior Div.)	Moradabad
42.	1999	5986	Smt. Alpana Saxena	Civil Judge (Senior Div.)	Varanasi
43.	1999	6014	Smt. Vandana Singh	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
44.	1999	5947	Km. Manjula Sircar	Civil Judge (Senior Div.)	Ramabai Nagar
45.	1999	5946	Dr. (Smt.) Jaya Pathak	Civil Judge (Senior Div.)	Agra
46.	1999	5948	KM. INDU DWIVEDI	Chief Judicial Magistrate	Deoria
47.	1999	5954	Smt. Vijay Raje Sisodia	Civil Judge (Senior Div.)	Gorakhpur
48.	1999	5957	Om Veer Singh	Secretary District Legal Services Authority	Mathura

**Refresher Training Programme for Civil Judges**(Round-3 Under 13<sup>th</sup> Finance Commission Scheme)**Duration: Duration: 10.11.2014 to 15.11.2014**

<b>Sl. No.</b>	<b>Batch</b>	<b>I.D.</b>	<b>Name of Officer</b>	<b>Designation</b>	<b>Place of Posting</b>
<b>1.</b>	1999	5989	SMT. PRITI SRIVASTAVA-II	Chief Judicial Magistrate	Lakhimpur Kheri
<b>2.</b>	1999	5951	SMT. MEENU SHARMA	Civil Judge (Senior Div.)	Mathura
<b>3.</b>	1999	5993	SMT. SHIVANI JAISWAL	Dy. Director Inst. of Judl. Training & Research	Lucknow
<b>4.</b>	1999	5994	SMT. SHAZIA NAZAR ZAIDI	Addl. Civil Judge (Sr.Div.)/ACJM.	Moradabad
<b>5.</b>	1999	5997	SMT. PRITI SINGH	Addl. Chief Judicial Magistrate	Moradabad
<b>6.</b>	1999	5955	Har Vindra Singh	Judge Small Causes Court	Bulandshahar
<b>7.</b>	1999	5998	Satya Prakash Dwivedi	Chief Judicial Magistrate	Auraiya
<b>8.</b>	1999	5956	Rama Kant Prasad	Civil Judge (Senior Div.)	Deoria
<b>9.</b>	1999	5958	Basant Kumar Jatav	Chief Judicial Magistrate	SantKabirN at Khalilabad
<b>10.</b>	1999	5959	Mohan Lal	Chief Judicial Magistrate	Kaushambi
<b>11.</b>	1999	5960	Rajesh Kumar-II	Civil Judge (Senior Div.)	Mainpuri
<b>12.</b>	1999	5961	Babu Ram	Civil Judge (Senior Div.)	Faizabad
<b>13.</b>	1999	5999	Vijay Pal	Chief Judicial Magistrate	Etawah
<b>14.</b>	1999	6000	Vijesh Kumar	A.C.J.M. (Railway)	Agra
<b>15.</b>	1999	6013	Vijay Kumar Azad	Chief Judicial Magistrate	Hardoi
<b>16.</b>	1999	6001	Shyam Shanker-II	Civil Judge (Senior Div.)	Hardoi
<b>17.</b>	1999	5962	Rajesh Kumar-III	Civil Judge (Senior Div.)	Jyotibaphule Nagar
<b>18.</b>	1999	6002	Man Raj Singh	Chief Judicial Magistrate	Hathras
<b>19.</b>	1999	6003	Baljor Singh	Addl. Chief Judicial Magistrate	Khurja-Bulandshahar
<b>20.</b>	1999	5963	Sudama Prasad	Chief Judicial Magistrate	Bahraich
<b>21.</b>	1999	6020	Champat Singh	Civil Judge (Senior Div.)	Azamgarh
<b>22.</b>	1999	6004	Smt. Rashmi Nanda	Civil Judge (Senior Div.)	Muzaffar Nagar
<b>23.</b>	1999	5964	Harendra Prasad	Chief Judicial Magistrate	Ghaziabad
<b>24.</b>	1999	6005	Gayan Prakash-III	Addl. Chief Judicial Magistrate	Chhibramau-Kannauj
<b>25.</b>	1999	6012	Surendra Nath	Chief Judicial Magistrate	Kushi Nagar at Padrauna
<b>26.</b>	1999	6006	Rajendra Prasad	Addl. Chief Judicial Magistrate	Gorakhpur
<b>27.</b>	1999	6008	Chandra Mani	Civil Judge (Senior Div.)	Malihabad at Lucknow
<b>28.</b>	1999	6019	Subhash Chandra-VIII	Special C.J.M.	Allahabad
<b>29.</b>	2000	6085	Dinesh Kumar Mishra	Chief Judicial Magistrate	Rai Bareli
<b>30.</b>	2000	6140	Rajesh Pati Tripathi	Dy. Secretary U.P. State Legal Services Authority	Lucknow
<b>31.</b>	2000	6092	Mridul Kumar Mishra	Civil Judge (Senior Div.)	Jaunpur
<b>32.</b>	2000	6062	Ravi Kant	A.C.J.M. (Railway)	Lucknow

<b>33.</b>	2000	6094	Nikunj Mittal	Chief Judicial Magistrate	Bijnor
<b>34.</b>	2000	6056	Aniruddha Kumar Tiwari	Chief Judicial Magistrate	Etah
<b>35.</b>	2000	6058	Krishna Chandra Pandey	Special C.J.M.	Agra
<b>36.</b>	2000	6129	Ramesh Dubey	Civil Judge (Senior Div.)	Pratapgarh
<b>37.</b>	2000	6050	Surendra Kumar Singh	Civil Judge (Senior Div.)	Balrampur
<b>38.</b>	2000	6167	Alok Kumar Shukla	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
<b>39.</b>	2000	6116	Shailoj Chandra	Special C.J.M.	Meerut
<b>40.</b>	2000	6152	Bhupendra Rai	A.C.J.M. (Railway)	Lucknow
<b>41.</b>	2000	6059	Prahlad Tandon	Civil Judge (Senior Div.)	Etawah
<b>42.</b>	2000	6127	Viveka Nand Sharan Tripathi	Chief Judicial Magistrate	Jalaun at Orai
<b>43.</b>	2000	6093	Ravindra Kumar Srivastava	Special C.J.M.	Varanasi
<b>44.</b>	2000	6098	Achal Narain Saklani	Civil Judge (Senior Div.)	Chandausi-Moradabad
<b>45.</b>	2000	6097	Km. Farah Matloob	Judge Small Causes Court	Saharanpur
<b>46.</b>	2000	6135	Smt. Priti Srivastava-III	Addl. Chief Judicial Magistrate	Varanasi
<b>47.</b>	2000	6060	Prabhu Narayan Pandey	A.C.J.M. (Railway)	Varanasi
<b>48.</b>	2000	6061	Niranjan Chandra Pandey	Chief Judicial Magistrate	Hamirpur

**Refresher Training Programme for Civil Judges**(Round-3 Under 13<sup>th</sup> Finance Commission Scheme)**Duration: Duration: 17.11.2014 to 22.11.2014**

<b>Sl. No.</b>	<b>Batch</b>	<b>I.D.</b>	<b>Name of Officer</b>	<b>Designation</b>	<b>Place of Posting</b>
<b>1.</b>	2000	6063	Anil Kumar Shukla	Civil Judge (Senior Div.)	Mirzapur
<b>2.</b>	2000	6091	Suyash Prakash Srivastava	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
<b>3.</b>	2000	6040	Sheo Chand	Civil Judge (Senior Div.)	SantKabirN at Khalilabad
<b>4.</b>	2000	6064	Satish Chandra Dwivedi	Addl. Chief Judicial Magistrate	Allahabad
<b>5.</b>	2000	6090	Sudeep Kumar Jaiswal	Addl. Chief Judicial Magistrate	Hardoi
<b>6.</b>	2000	6165	Kushal Pal	Chief Judicial Magistrate	Unnao
<b>7.</b>	2000	6158	Husain Ahmad Ansari	Civil Judge (Senior Div.)	Etah
<b>8.</b>	2000	6156	Vijay Kumar Dungrakoti	Civil Judge (Senior Div.)	Ghaziabad
<b>9.</b>	2000	6126	Vishnu Chandra Vaish	Civil Judge (Senior Div.)	Shahjahanpur
<b>10.</b>	2000	6089	Rahul Kumar Pandey	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
<b>11.</b>	2000	6065	Brajesh Mani Tripathi	Chief Judicial Magistrate	Sitapur
<b>12.</b>	2000	6154	Perwaiz Ahmad	Chief Judicial Magistrate	Sultanpur
<b>13.</b>	2000	6052	Ram Kishor Pandey	Addl. Chief Judicial Magistrate	Ghaziabad
<b>14.</b>	2000	6066	Umesh Chandra Pandey-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
<b>15.</b>	2000	6147	Smt. Pratibha Saxena	Addl. Chief Judicial Magistrate	Aligarh
<b>16.</b>	2000	6067	Ram Bilash Singh	Addl. Chief Judicial Magistrate	Rampur
<b>17.</b>	2000	6117	Surendra Mohan Sahay	Addl. Chief Judicial Magistrate	Meerut
<b>18.</b>	2000	6068	Vinay Kumar Singh	Civil Judge (Senior Div.)	Unnao
<b>19.</b>	2000	6088	Mahendra Srivastava	Addl. Chief Judicial Magistrate	Mathura
<b>20.</b>	2000	6086	Pushkar Upadhyay	A.C.J.M. (Railway)	Ghaziabad
<b>21.</b>	2000	6104	Smt. Poonam Rajput	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
<b>22.</b>	2000	6103	Smt. Sapana Tripathi	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
<b>23.</b>	2000	6087	Veer Bhadra	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
<b>24.</b>	2000	6082	Ajai Kumar Shahi	Addl. Chief Judicial Magistrate	Agra
<b>25.</b>	2000	6163	Km. Neelu Sonkar (Mogha)	Addl. Civil Judge (Sr.Div.)/ACJM.	Moradabad
<b>26.</b>	2000	6081	Ashok Kumar Dubey	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
<b>27.</b>	2000	6148	Smt. Mita Kumari	Chief Judicial Magistrate	Bulandshahar
<b>28.</b>	2000	6121	Manoj Kumar Mishra	Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
<b>29.</b>	2000	6170	Samar Pal Singh Balyan	Addl. Chief Judicial Magistrate	Jaunpur
<b>30.</b>	2000	6080	Suresh Kumar Sharma	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
<b>31.</b>	2000	6095	Ratnesh Kumar Srivastava	A.C.J.M. (Railway)	Bareilly
<b>32.</b>	2000	6120	Irfan Ahmad	Special C.J.M.	Lucknow



<b>33.</b>	2000	6042	Rajat Sinha	Addl. Chief Judicial Magistrate	Ramabai Nagar
<b>34.</b>	2000	6078	Mohd. Ghazali	Chief Judicial Magistrate	Firozabad
<b>35.</b>	2000	6153	Ajai Kumar Dixit	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
<b>36.</b>	2000	1517	Dinesh Singh	Addl. Chief Judicial Magistrate	Lucknow
<b>37.</b>	2000	6079	Sabhajeet Yadav	Addl. Chief Judicial Magistrate	Etawah
<b>38.</b>	2000	6105	Smt. Kiran Bala	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
<b>39.</b>	2000	6106	Smt. Indira Singh	Addl. Chief Judicial Magistrate	Gautambuddha Nagar
<b>40.</b>	2000	6149	Taiyyab Ahmad	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
<b>41.</b>	2000	6107	Smt. Veena Narain	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
<b>42.</b>	2000	6123	Yadavendra Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Sitapur
<b>43.</b>	2000	6144	Ram Pratap Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
<b>44.</b>	2000	6084	Vijay Kumar Gupta-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
<b>45.</b>	2000	6083	Narendra Pal Singh Tomar	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
<b>46.</b>	2000	6164	Km. Afshan	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
<b>47.</b>	2000	6109	Smt. Suchi Srivastava	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
<b>48.</b>	2000	6159	Sunder Lal	Addl. Chief Judicial Magistrate	Muzaffar Nagar

**Refresher Training Programme for Civil Judges**(Round-3 Under 13<sup>th</sup> Finance Commission Scheme)**Duration: Duration: 17.11.2014 to 22.11.2014**

<b>Sl. No.</b>	<b>Batch</b>	<b>I.D.</b>	<b>Name of Officer</b>	<b>Designation</b>	<b>Place of Posting</b>
<b>1.</b>	2000	6110	Smt. Lalita Gupta	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
<b>2.</b>	2000	6145	Dhirendra Kumar	Addl. Civil Judge (Sr.Div.)/ACJM.	Jaunpur
<b>3.</b>	2000	6041	Ram Avtar Yadav	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
<b>4.</b>	2000	6038	Ajay Pal Singh-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
<b>5.</b>	2000	6073	Sunil Kumar Singh-II	Addl. Chief Judicial Magistrate	Faizabad
<b>6.</b>	2000	6132	Bal Raj Singh	A.C.J.M. (Railway)	Bareilly
<b>7.</b>	2000	6114	Punit Kumar Gupta	Chief Judicial Magistrate	Budaun
<b>8.</b>	2000	6074	Avdhesh Kumar	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
<b>9.</b>	2000	6043	Navneet Kumar Giri	Addl. Civil Judge (Senior Div.)	Deoband-Saharanpur
<b>10.</b>	2000	6055	Ram Kishor-III	Addl. Chief Judicial Magistrate	Mahroni-Lalitpur
<b>11.</b>	2000	6075	Sunil Kumar-I	A.C.J.M. (Railway)	Aligarh
<b>12.</b>	2000	6111	Smt. Sangita Sharma	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
<b>13.</b>	2000	6139	Dinesh Pal Yadav	Addl. Chief Judicial Magistrate	Sitapur
<b>14.</b>	2000	6133	Arvind Kumar Yadav-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
<b>15.</b>	2000	6136	Smt. Som Prabha Mishra	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
<b>16.</b>	2000	6151	Syed Shahnawaz Hasan	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
<b>17.</b>	2000	6057	Subedar Singh	Addl. Chief Judicial Magistrate	Mirzapur
<b>18.</b>	2000	6077	Ram Kishor-IV	Civil Judge (Senior Div.)	Budaun
<b>19.</b>	2000	6112	Anil Kumar Yadav-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
<b>20.</b>	2000	6171	Smt. Reeta Singh	A.C.J.M. (Ayodhya Prakaran)	Lucknow
<b>21.</b>	2000	6101	Km. Rinkoo	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
<b>22.</b>	2000	6128	Ashok Kumar-XI	Addl. Chief Judicial Magistrate	Mainpuri
<b>23.</b>	2000	6142	Om Prakash Verma-III	Civil Judge (Senior Div.)	Bahraich
<b>24.</b>	2000	6118	Santosh Kumar	Addl. Civil Judge (Sr.Div.)/ACJM.	Sitapur
<b>25.</b>	2000	6141	Mohd. Sapheek	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
<b>26.</b>	2000	6137	Smt. Manisha	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
<b>27.</b>	2000	6071	Mumtaj Ali	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
<b>28.</b>	2000	6037	Anil Kumar Yadav-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
<b>29.</b>	2000	6168	Kamla Pati-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
<b>30.</b>	2000	6155	Rakesh Kumar-V	Addl. Chief Judicial Magistrate	Budaun
<b>31.</b>	2000	6113	Mahendra Singh-IV	Addl. Chief Judicial Magistrate	Nagina-Bijnor
<b>32.</b>	2000	6046	Mohd. Rashid	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
<b>33.</b>	2000	6047	Ram Narayan	Civil Judge (Senior Div.)	Lakhimpur Kheri

<b>34.</b>	2000	6049	Ram Dayal	Chief Judicial Magistrate	Banda
<b>35.</b>	2000	6102	Smt. Chitra Sharma	Civil Judge (Senior Div.)	Hathras
<b>36.</b>	2000	6134	Achche Lal Saroj	Chief Judicial Magistrate	Chitrakoot
<b>37.</b>	2000	6072	Chandra Pal-II	Addl. Chief Judicial Magistrate	Etah
<b>38.</b>	2000	6166	Raj Kumar-III	Civil Judge (Senior Div.)	Bulandshahar
<b>39.</b>	2000	6160	Vijendra Tripathi	Chief Judicial Magistrate	Barabanki
<b>40.</b>	2000	6146	Smt. Sarla Rani (Dutt)	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
<b>41.</b>	2000	6157	Ramesh	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
<b>42.</b>	2000	6076	Sunil Kumar Singh-III	Civil Judge (Senior Div.)	Pilibhit
<b>43.</b>	2000	6124	Anil Kumar-IV	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
<b>44.</b>	2000	6051	Praveen Kumar Singh-II	A.C.J.M. (Railway)	Jhansi
<b>45.</b>	2000	6070	Vipin Kumar-II	Chief Judicial Magistrate	Baghpat
<b>46.</b>	2000	6069	Ajay Singh	Civil Judge (Senior Div.)	Kunda-Pratapgarh
<b>47.</b>	2000	6045	Anil Kumar-V	A.C.J.M. (Railway)	Gonda
<b>48.</b>	2000	6131	Suresh Chandra-VI	Civil Judge (Senior Div.)	Hamirpur